

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

Criminal Application (BA) of 2020 (LD-VC No. 16 of 2020)

Vijay Vinayakrao Khatale

Vs.

State of Maharashtra through Police Station Officer, Police Station Tiwasa, District Amravati

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri S.V. Shripurkar, Advocate for the applicant
Mrs. G.R. Tiwari, APP for the State/respondent

CORAM : M. G. GIRATKAR, J.

DATED : 30/04/2020

Not on board.

Taken on board.

Heard learned Counsel Shri Shripurkar for the
applicant.

Issue notice to the respondent.

Mrs. Tiwari, learned APP waives notice for the
respondent and requests time to file reply.

List this matter on 05.05.2020.

JUDGE